

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****PAL GREEN PROJECT OF PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED****OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT SECTOR-78, FARIDABAD***(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**(Insolvency Resolution**Process for Corporate Persons) Regulations, 2016)*

<b>RELEVANT PARTICULARS</b>	
1. Name of the Corporate Debtor along with PAN & CIN/LLP No.	<b>PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED- PAL GREEN PROJECT</b> CIN: U70109DL2006PTC149560
2. Address of the registered office	B-45, Shakti Apartments Sector 9, Rohini, New Delhi, Delhi, India, 110085
3. URL of website	<a href="https://ibbi.gov.in/en/claims/claim-process/U70109DL2006PTC149560">https://ibbi.gov.in/en/claims/claim-process/U70109DL2006PTC149560</a>
4. Details of place where majority of fixed assets are located	Sector-78, Faridabad, Haryana- 121002
5. Installed capacity of main products/ services <b>FSI</b>	Total Plot Area : - 2.96 Acre SFT-4,30,000 (Four lac Thirty Thousand only) 6 towers (G+17), 432 Flats 2BHK (1116 SFT) Flats- 288 3BHK (1530 SFT) Flats- 144 EWS Flats as per sanctioned plan
6. Quantity and value of main products/ services sold in last financial year	Since the CIRP commencement in Sep 2019, the company has not transacted any business.
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – <a href="mailto:palgreen.ibc@gmail.com">palgreen.ibc@gmail.com</a> or <a href="https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560">https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560">https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560</a>  Or email at – <a href="mailto:palgreen.ibc@gmail.com">palgreen.ibc@gmail.com</a>

10.	Last date for receipt of expression of interest	06-06-2024
11.	Date of issue of provisional list of prospective resolution applicants	11-06-2024
12.	Last date for submission of objections to provisional list	16-06-2024
13.	Date of issue of final list of prospective resolution applicants	21-06-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-06-2024
15.	Last date for submission of resolution plans	26-07-2024
16.	Process email id to submit EOI	<a href="mailto:palgreen.abc@gmail.com">palgreen.abc@gmail.com</a>

**SD/-**

**Ganga Ram Agarwal**

Resolution Professional of

Pal Infrastructure and Developers Private Limited

Reg. No.: IBBI/IPA-002/IP-N00874/2019-2020/12777

E-10A, Kailash Colony, South,

National Capital Territory of Delhi, 110048

Date: 21.05.2024

Place: New Delhi

E-mail: [palgreen.abc@gmail.com](mailto:palgreen.abc@gmail.com)